

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
B.A. No.9858 of 2021**

Praveen Singh Petitioner
Versus
The State of Jharkhand & Anr. Opposite Parties

CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner :
For the State : Mr. Sahilesh Kumar Sinha, A.P.P.

03/10.09.2021 The present bail application is taken up today through Video conferencing.

An adjournment slip has been filed on behalf of Mr. Niraj Kumar Mishra, learned counsel for the petitioner seeking adjournment in this case on the ground that today he is out of station.

Hence, put up this case under appropriate heading after one week.

(Rajesh Shankar, J.)

Rohit